

(b) whether the Neena Restaurant and the Chinese Restaurant in Digboi have been closed on account of their alleged subversive activities?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) The information is being collected from the State Governments and will be laid on the table of the House when received.

#### VIJNAN MANDIRS

\*161. SHRI M. P. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the total number of Vijnan Mandirs working in the States on the 31st January, 1963;

(b) how many of them have been taken over by the States; and

(c) how many more Vijnan Mandirs are likely to be established in 1963?

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): (a) 48.

(b) None, so far.

(c) One has already been established. Further establishment of Vijnan Mandirs would depend upon availability of funds and provision of suitable buildings with necessary facilities by the State Governments.

#### SPORTS GOODS PURCHASED BY DIRECTORATE OF EDUCATION, DELHI

\*162. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that sports goods worth thousands of rupees were purchased by the Directorate of Education, Delhi, on behalf of schools during the year 1961-62;

(b) if so, whether tenders therefor were invited through advertisement in the newspapers; and

(c) whether it is a fact that the schools were not consulted in regard to their demands before the goods were purchased?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) Tenders were invited by notice from local dealers of sports goods.

(c) No, Sir, because the demands of the various schools for sports goods were otherwise known to the Directorate.

#### GRANTS TO VOLUNTARY ORGANISATIONS FOR PROMOTION OF HINDI

\*163. SHRI A. M. TARIQ: Will the Minister of EDUCATION be pleased to state:

(a) the amount of grants given to voluntary organisations and individuals working for the development of Hindi during the year 1962; and

(b) how it compares with that given in 1961?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) Grants amounting to Rs. 3,41,175 have been given to-date during 1962-63 to Voluntary Hindi Organisations for the propagation and development of Hindi against a sum of Rs. 2,91,949 given during 1961-62.

#### COAL PRICES

\*164. SHRI S. PATEL: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether Government propose to overhaul the system of fixing coal prices; and

(b) if so, what are the details of the proposal?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) and (b) Government are at present considering the report of an Experts Committee which has suggested grading of coals on the basis of calorific value. If this suggestion is implemented, the price structure of coal will have to be fitted in with the new classification, but there is no question of overhauling the price structure by itself.

#### CUT IN THE COST OF STEEL PRODUCTION

\*165. SHRI PANNALAL SAROGI: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether Government have decided to cut the cost of production of steel in the Public Sector; and

(b) if so, what are the details of the scheme drawn up in the matter?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) and (b) Measures to reduce the cost of steel production and expedite the movement of end-products are constantly under review. Steps are taken to rationalise the working and the methods of production so as to achieve reduction in cost. These matters were also considered in a recent meeting with the General Managers and Directors of Hindustan Steel Ltd. When their attention was drawn to the need for cost reduction and the examination of measures to that end.

**अवधि समाप्त होने के बाद भी भारत में रहने वाले पाकिस्तानी राष्ट्रिक**

\*१६६. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क). भारत में किस किस राज्य तथा संघ राज्य क्षेत्र में कितने कितने पाकिस्तानी राष्ट्रिक उनकी वीसा की अवधि समाप्त होने के बाद भी भारत से नहीं गये हैं; और

(ख). उन के विरुद्ध क्या कार्यवाही की जा रही है ?

†[PAKISTANI NATIONALS OVERSTAYING IN INDIA

\*166. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani nationals in each of the States of India and the Union territories, who have not left India even after the expiry of their visas; and

(b) the action being taken against them?]

**गृह-कार्य मंत्रालय में उपमंत्री (श्रीमती मरगतम् चन्द्रशेखर) : (क) और (ख) सूचना इकट्ठी की जा रही है और प्राप्त होते ही सभा पटल पर रख दी जावेगी ।**

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) and (b) The information is being collected and will be laid on the Table of the House, as soon as it is available.]

#### PERMANENT ASSISTANTS IN THE CENTRAL GOVERNMENT

70. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of permanent Assistants working in the Central Secretariat as on the 15th January, 1963;

(b) whether Government have taken any decision on the recommendation made in the Second Pay Commission Report regarding methods and procedures of promotion to the Section Officers' Grade; and

(c) what decision, if any, has been arrived at for the introduction of a Selection Grade for senior Assistants?

†[ ] English translation.